

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1383  
ANSWERED ON:21.08.2012  
CRIME AGAINST SCS/STS  
Mahato Shri Narahari;Sarvey Shri Sathyanarayana

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether any survey has been conducted by the Union Government with regard to atrocities committed against Scheduled Castes and Scheduled Tribes in various States during the last three years;
- (b) if so, the number of such cases reported during each of the last three years and the current year, crime-wise and Statewise including Andhra Pradesh; and
- (c) the number of persons arrested and punished alongwith the number of cases filed in the courts during the said period, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c) No survey has been conducted by the Union Government with regard to atrocities committed against Scheduled Castes and Scheduled Tribes in various States during the last three years.

As per data provided by the National Crime Records Bureau (NCRB) crime wise, State/UT wise details of atrocities on the Scheduled Castes and the Scheduled Tribes and cases registered, cases charge sheeted, cases convicted, persons arrested, person charge sheeted and persons convicted for the years 2009, 2010 and 2011 are given at Annexure I & II respectively.

The data regarding the current year is not available with NCRB.